

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)229(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

NAME OF THE COMPANY: Davinder Kumar Ahluwalia & Anr Vs. M/s
Summit Aviation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

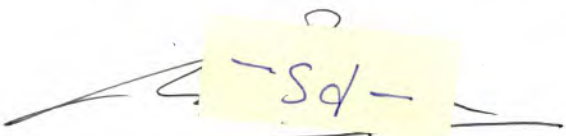
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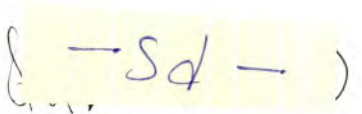
Present: Ms. Priyanka Ghorawat, Advocate

Mr. Sanchar Anand, Advocate for COC

ORDER

Since the confirmation is awaited from the IBBI in relation to the RP appointed by the COC, let it be listed on 3rd October, 2017.


(S. K. Mohapatra)
Member (T)


(R. Varadharajan)
Member (J)